

PUNJAB VIDHAN SABHA SECRETARIAT

Unstarred Questions

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
MONDAY, the 27th August, 2017

Details of amount released for S.C students in Jagraon

- 199 . Smt. Saravjit Kaur Manuke, M.L.A.:- Will the Welfare Minister be pleased to state the amount released for S.C students in Jagraon during the years 2012-13, 2013-14, 2014-15, 2015-16, 2016-17, 2017-18 separately together with the names of the beneficiary students?

To put ban on the material issued to contractors from the stores of Public Works Department

- 200 . Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Public Works (B&R) Minister be pleased to state:-
- whether it is a fact that in July 2004 Public Works Department has put ban on material issued to the contractors from the stores due to which no work is being executed from the mechanical staff;
 - if the reply to part (a) above is affirmative then the year-wise salary paid to the staff sitting idle from 2004-05 till date along with the year-wise payment of other allowances;
 - why the steps have not been taken to adjust the mechanical staff of Public Works department in other wing or department to get work executed by team for 14 years during the period from the year 2004 to date?

Regarding unauthorized construction of buildings in the limit of Bathinda

201. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Local Bodies Minister be pleased to state:-
- whether it is a fact that around 250 buildings within Jurisdiction of Municipal Corporation Bathinda are unauthorized the notice were also issued in the year 2012 under section 269, 270 of Municipal Corporation Act, 1976 to some of them for raising said buildings but action has not been taken after receiving huge bribery.
 - whether it is also a fact that misleading report was sent to Deputy Commissioner Bathinda by Municipal Corporation Bathinda through letter No.124/B dated 10.4.2012 that unauthorized Delhi Nursing home on Bibiwala Road would be razed with the police help;
 - whether it is also a fact that videography was done in year 2015 by the vigilance officers of local bodies department regarding the above said unauthorized construction; if the reply is affirmative then a copy of report and videography be furnished ;
 - whether it is also a fact that in the year 2016 Municipal Corporation Bathinda issued a notice to demolish this unauthorized building again but it has not been demolished yet;
 - whether the officers involved to save the unauthorized construction are smeared with corruption or under other pressure for which they not taking legal action against it?

Regarding illegal encroachment of common land (shamlaat)

- 202 . Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Rural Development & Panchayats Minister be pleased to state:-
- the district-wise report on number of common lands (shamlaat) along with number of those under illegally possessed in the state be furnished;
 - whether it is a fact that illegally possessed of common lands (shamlaat) are politically motivated and the possession is not being vacated deliberately;
 - whether it is also a fact that no action has been taken under political pressure to remove illegal possession and measurement of common land at village Rathia, block Sanaur, district Patiala;
 - whether it is also a fact that the measurement to be carried out on July 24, 2018 was not conducted under political pressure despite the order passed by Hon'ble Punjab and Haryana High Court in April, 2018 to remove illegal encroachment on the land of said village ?

G. Kaur
Superintendent
Punjab Vidhan Sabha
Chandigarh

P.T.O

Details of amount recieved under Post -Matric Scholarship Scheme

203. Shri Pawan Kumar Tinu, M.L.A.:- Will the Welfare Minister be pleased to state :-

- (a) the total amount claimed by the State Govt. from the Centre Govt. for Post -Matric Scholarship Scheme related to S.C. students of the State during the years 2016-17 togetherwith the amount received during the said period alongwith the total amount disbursed among the students during this period;
- (b) a copy of the proposals sent in this regard by the State Govt. to the Centre Govt. during the year mentioned in part (a) above be laid on the Table of the House?

To provide facilities in the villages adjoining International Border

204. Sardar Kultar Singh Sandhwan, M.L.A.:- Will the Chief Minister be pleased to state :-

- (a) whether it is a fact that there is a non-concrete Grain market, a Civil Dispensary, no transport arrangement, no college, no bank branch, no clean drinking water in 11 villages spread across Hussainiwala Head along the International border;
- (b) if reply to aforesaid is in the affirmative, why the State Govt. is discriminating in terms of development, against the Punjabis dwelling on the International border;
- (c) if reply is in the negative, the village-wise list of amenities provided to these villages be furnished?

Pollution created by the Distillery

226. Sardar Amarjit Singh Sandoa, M.L.A.:- Will the Environment Minister be pleased to state :-

- (a) whether it is a fact that the Cooperative Sugar Mill which was set-up at Pattran to eradicate unemployment during the period of terrorism was later handed over to the private sector who set up a Distillery thereat;
- (b) whether it is also a fact that approval was given by the Government for preparing the compost manure of residual remaining at the time of preparing the liquor;
- (c) whether it is also a fact that instead of preparing the compost manure the company owners in connivance with the officers of Pollution Control Board threw the wastage at the earmarked place of green belt due to which hundreds of trees dried -up and spread foul smell;
- (d) if the reply to part (a),(b) and (c) above be in the affirmative the action taken by the State Government against the Factory owners and concerned officers.

Maintenance of entrance Plaza and Heritage street of Shri Harmandir Sahib

227. Sardar Amarjit Singh Sandoa, M.L.A.:- Will the Cultural Affairs Minister be pleased to state :-

- (a) whether it is a fact that entrance plaza of Shri Harimandir Sahib and Heritage street was opened for the general public in November 2016 after spending crore of rupees ;
- (b) whether the state government has earmarked committed fund (corpus funds) for the future maintenance etc. of both important places mentioned part (a) above ;
- (c) whether it is also a fact that due to paucity of funds there is very poor condition of cleanliness and lights and big screen have been closed down resulting in trouble caused to the pilgrims by beggars and stray dogs ;
- (d) the steps being taken by the government for the proper maintenance of said both places?

Chandigarh
The 24th August,2018

G. Lal
Superintendent
Punjab Vidhan Sabha
Chandigarh

Shashi Lakhnpal Mishra,
Secretary
Punjab Vidhan Sabha.